

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3628/2016

This the 25thday of October, 2016

Hon'ble Mr.RajVir Sharma, Member (J)

Hon'ble Mr.K.N.Shrivastava, Member (A)

1. Lal Chandra
S/o. Sh. KareDeenYadav,
Aged 33 years,
R/o.130/6, RZY Colony Ajmeri Gate,
New Delhi.
2. Anil
S/o. Sh. Ramesh,
Aged 24 years,
R/o.Vill-Kami, PO :Tharru, Distt-Sonipat (Haryana)
3. Vivekanand
S/o. Sh. Angrej
Aged 26 years,
R/o.VPO: Godwa, Distt. Sonipat (Haryana)
4. Rakesh
S/o. Sh. Ram Niwash,
Aged 27 years,
R/o.Vill-NainpatarPur, Distt. Sonipat (Haryana)
5. Moti Ram
S/o. Sh. Bhagwan,
Aged 32 years,
R/o.VPO :Thaska (Mahra), Teh-Gohana, Distt. Sonipat (Haryana)
6. Rakesh Yogi
S/o. Sh. Girraj Pal Yogi
Aged 41 years,
R/o.RlyQtr.No. E-13D, Naulkha, Teh-Israna
Distt.Sonipat.
7. Chander Pal
S/o. Sh. Balwan,
Aged 31 years,
R/o.V. Bhinghol, Near Railway Phattak, C-55
Distt.Panipat.
8. Vir Singh
S/o. Sh. Rameshwar

Aged 28 years,
R/o.VPO:Sirsadh, Teh-Gohana
Distt.Sonipat, Haryana.

9. Ram Das Batham
S/o. Sh. Ram DattBatham
Aged 35 years,
R/o. Rly.Qtr. No. E-4/D, Teh-Gohana
Distt.Sonipat, Haryana.
10. Mahender Pa
S/o. Sh. GirdhariLal,
Aged 34 years,
R/o.M-5, Rly. Colony LalBagh, Shahdara,
Delhi.
11. Hemant Kumar Sipka
S/o. Sh. Lalu Ram,
Aged 34 years,
R/o.296F, Rly. Colony, Punjab Lain,
Ghaziabad.
12. Jallu Ram Meena
S/o. Sh. Jhabbu Ram,
Aged 28 years,
R/o.E-8/1, Rly. Colony, Barasquare, Delhi Cantt.
13. Rajeev Sharma
S/o. Sh. Vishnu Dutt
Aged 34 years,
R/o. E-SI/C, Railway Qtr., BGJ, Distt.Jhajjar (HR)
14. Shri Ram
S/o. Sh. Bhagwani Ram
Aged 42 years,
R/o. Sr. Section Engg. (P.Way)
Bahadurgarh.
15. Jitender Kumar
S/o. Sh. Jai Bhagwan Ram
Aged 27 years,
R/o. H. No. 622/2, Gali No. 4, Line Park,
Bahadurgarh, Jhajjar, Haryana.
16. Ajit Kumar
M/o. Smt. Rajni
Aged 30 years,
R/o.59/A, Arya Nagar, Railway Colony,
Ghaziabad.
17. Pintoo Kumar
S/o. Sh. Narender Prasad

Aged 25 years,
R/o.305/D, Arya Nagar, Railway Colony
Ghaziabad.

18. ChuttanLalMeena
S/o. Sh. HarPhoolMeena
Aged 34 years,
O/o. SSE/P Way/BGZ-I.

19. Dayaram
S/o. Sh. HazariLal
Aged 42 years,
R/o. Rly Qtr. E 151-C, Rly Colony,
Bahadurgarh, Jhajjar,

20. Sandeep Kumar Tiwar
S/o. Sh. TrilokNath
Aged 32 years,
R/o.31/477, TrilokPuri,
New Delhi.

21. Jitender Kumar
S/o. Sh. Raj Kumar
Aged 30 years,
R/o.Rly.Qtr. E-14/B, Gohana (Sonipat).

22. Ram Chanderan
S/o. Sh. Priya Swami
Aged 53 years,
R/o.148/2, Rly. Colony, Shivaji Bridge, Delhi

23. Hari Singh
S/o. Sh. Raj Pal Singh
Aged 55 years,
R/o.E-4, Tilak Bridge,
New Delhi.

24. Priya Swami
S/W/o. Kaberi
Aged 53 years,
R/o. A-I, Tilak Bridge,
New Delhi.

25. Somotya Ram Meena
S/o. Sh. BirbalMeena
Aged 38 years,
R/o.G/42A Railway Colony, Rohtak

26. Sujit Kumar
S/o. Sh. Sardar Singh
Aged 31 years,
R/o.BhaswanKhurol, Teh-Gohna, Distt.Sonipat

27. Jagdish
 S/o. Sh. Dilip
 Aged 34 years,
 R/o.BhaswanKhurol, Teg. Gohna, Distt. Sonipat

28. Mukesh Kumar
 S/o. Sh. Ram Kumar
 Aged 37 years,
 R/o.VPOThaska, Teh-Gohna, Distt.Sonipat

29. Ram Singh
 S/o. Sh. Abhi Chand
 Aged 54 years,
 R/o.Mandoli, Ganga Colony, Gali No. 8,
 H. No. 151, Delhi-93.

30. Rajeev Kumar
 S/o. Sh. Dharam Pal,
 Aged 31 years,
 R/o. GTRA, H. No. GZ/B, Baghpat,

31. Shri Pal
 S/o. Sh. Nomeeya
 Aged 44 years,
 C/o.130/6, RZY Colony Ajmeri Gate,
 New Delhi.

32. Raj Kumar
 S/o. Sh. Sees Pal
 Aged 32 years,
 R/o.BhaswanKhurol, Teh-Gohna, Distt.Sonipat

33. Amiruddin
 S/o. Sh. Malkhan
 Aged 33 years,
 C/o.R/o.130/6, RZY Colony Ajmeri Gate. ...Applicants
 New Delhi.

(By Advocate :ShriU.Srivastava)

Versus

Union of India through

1. The General Manager,
 North Railway,
 Baroda House, New Delhi.

2. The Principal/OIC
 S&T Training Centre Ghaziabad (U.P.) ...Respondents

ORDER(ORAL)**By Hon'ble Mr.RajVir Sharma, Member(J)**

At the very outset, learned counsel for the applicants prays that they will be satisfied if a direction be issued to the respondents to decide the representation of the applicants dated 20.07.2016 at Annexure A-4 within a time bound manner.

2. In view of the above, we direct the respondents to decide the said representation of the applicants dated 20.07.2016, within a period of three months from the date of receipt of a copy of this order.

3. OA is disposed of accordingly. A copy of the OA be enclosed along with this order.

MA-3164/2016

For the reasons stated in the MA, the same is allowed.

**(K.N. Shrivastava)
Member(A)**

/rb/

**(Raj Vir Sharma)
ember(J)**